

**JUDICIAL EDUCATION & TRAINING COMMITTEE
HIGH COURT OF MADHYA PRADESH**

Hon'ble Shri Justice Mohammad Rafiq
Chief Justice
Patron-cum-Judge In-Charge

Hon'ble Shri Justice Prakash Shrivastava
Member

Hon'ble Shri Justice Sujoy Paul
Member

Hon'ble Shri Justice Anand Pathak
Member

Hon'ble Shri Justice Rajeev Kumar Dubey
Member

OFFICERS OF THE ACADEMY

Ramkumar Choubey
Director

Dhirendra Singh, Faculty Senior	Tajinder Singh Ajmani, Officer on Special Duty
Jayant Sharma, Faculty Junior	Yashpal Singh, Deputy Director
Anu Singh, Officer on Special Duty	



**MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF MADHYA PRADESH**

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**ACADEMIC CALENDAR
2021**



**MADHYA PRADESH STATE JUDICIAL ACADEMY
HIGH COURT OF MADHYA PRADESH
JABALPUR**

ACADEMIC CALENDAR 2021				
S. No.	Name of the Programme	Target Group	Date & Duration	Venue
JANUARY				
1.	Refresher Course for District Judges (Entry Level)	District Judges (Entry Level) appointed on promotion from Civil Judges Class I/ directly recruited from Bar in 2019	18.01.2021 to 22.01.2021	MPSJA
2.	Workshop on – Motor Accident Claim Cases (online)	Judges dealing with Motor Accident Claim Cases	23.01.2021	MPSJA
3.	Refresher Course for District Judges (Entry Level)	District Judges (Entry Level) appointed on promotion from Civil Judges Class I/ directly recruited from Bar in 2019	25.01.2021 to 30.01.2021	MPSJA
FEBRUARY				
4.	Refresher Course for District Judges (Entry Level)	District Judges (Entry Level) appointed on promotion from Civil Judges Class I/ directly recruited from Bar in 2019	01.02.2021 to 05.02.2021	MPSJA
5.	Colloquium for District & Sessions Judges	District & Sessions Judges of the State	06.02.2021 & 07.02.2021	MPSJA
6.	Refresher Course for District Judges (Entry Level)	District Judges (Entry Level) appointed on promotion from Civil Judges Class I/ directly recruited from Bar in 2019	08.02.2021 to 12.02.2021	MPSJA
7.	Induction Training Course for Civil Judges (Entry Level) (Second Phase)	Civil Judges (Entry Level) of 2020 batch	15.02.2021 to 12.03.2021	MPSJA
8.	Institutional Advance Course for District Judges (Entry Level) on promotion	District Judges (Entry Level) appointed on promotion from Civil Judges Class I	15.02.2021 to 12.03.2021	MPSJA
9.	Interactive session on – Identified Legal Issues (online)	Judges of all cadre	20.02.2021	MPSJA
10.	Interactive Session on – Key issues relating to cases of Dishonour of Cheque under the Negotiable Instruments Act, 1881 (online)	Judicial Magistrates	27.02.2021	MPSJA
MARCH				
11.	Special Programme for Advocates on e-Court Project (online)	Advocates	06.03.2021	MPSJA
12.	Special Institutional Training Course for Civil Judges (Entry Level)	Civil Judges (Entry Level) of 2019 batch (Group I)	15.03.2021 to 19.03.2021	MPSJA
13.	Special Institutional Training Course for Civil Judges (Entry Level)	Civil Judges (Entry Level) of 2019 batch (Group II)	22.03.2021 to 26.03.2021	MPSJA
14.	Interactive Session on – Key issues relating to cases of Dishonour of Cheque under the Negotiable Instruments Act, 1881 (online)	Judicial Magistrates	27.03.2021	MPSJA
15.	Special Programme for Advocates on e-Court Project (online)	Advocates	27.03.2021	MPSJA
APRIL				
16.	Awareness Programme on – Identified Legal Issues	Judges of all cadre/Advocates/ Ministerial Staff/other stakeholders of the Justice Dispensation System	03.04.2021	MPSJA/ Regional Training Centre, Gwalior
17.	Special Programme for Advocates on e-Court Project (online)	Advocates	03.04.2021	MPSJA
18.	Specialized Educational Programme at State Forensic Science Laboratory, Sagar	Newly appointed/ promoted District Judges (Entry Level)	09.04.2021 to 11.04.2021	Sagar
19.	Colloquium for Chief Judicial Magistrates	Chief Judicial Magistrates of the State	10.04.2021	MPSJA
20.	Seminar on – Commercial Courts	Presiding Judges of Commercial Courts of the state	16.04.2021 & 17.04.2021	MPSJA
21.	Induction Training Course for Civil Judges (Entry Level) (Final Phase)	Civil Judges (Entry Level) of 2020 batch (Group I)	19.04.2021 to 13.05.2021	MPSJA

S. No.	Name of the Programme	Target Group	Date & Duration	Venue
22.	Workshop on – Motor Accident Claim Cases (online)	Judges dealing with Motor Accident Claim Cases	24.04.2021	MPSJA
23.	Workshop on – Key issues relating to Labour Laws (online)	Presiding Judges of Labour Courts	24.04.2021	MPSJA
24.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	Newly appointed/ promoted District Judges (Entry Level)	28.04.2021 to 30.04.2021	Bhopal
MAY				
25.	Interactive Session on – Key issues relating to cases under the Protection of Women from Domestic Violence Act, 2005 (online)	Judicial Magistrates dealing with cases under PWDV Act	01.05.2021	MPSJA
26.	Special Programme for Advocates on e-Court Project (online)	Advocates	01.05.2021	MPSJA
27.	Special Programme for Advocates on e-Court Project (online)	Advocates	08.05.2021	MPSJA
28.	Workshop on – Cyber Laws & Electronic Evidence (online)	Judges of all cadre	08.05.2021	MPSJA
29.	Interactive Session on – Identified Legal Issues (online)	Judges of all cadre	29.05.2021	MPSJA
JUNE				
30.	Induction Training Course for Civil Judges (Entry Level) (Final Phase)	Civil Judges (Entry Level) of 2020 batch (Group II)	14.06.2021 to 09.07.2021	MPSJA
31.	Specialized Educational Programme at State Forensic Science Laboratory, Sagar	Newly appointed/ promoted District Judges (Entry Level)	11.06.2021 to 13.06.2021	Sagar
32.	Interactive Session on – Key issues relating to cases under the Protection of Women from Domestic Violence Act, 2005 (online)	Judicial Magistrates with cases under PWDV Act	19.06.2021	MPSJA
33.	Workshop on – Motor Accident Claim cases (online)	Judges dealing with Motor Accident Claim Cases	26.06.2021	MPSJA
JULY				
34.	Workshop on – Protection of Children from Sexual Offences Act, 2012 (online)	Judges dealing with cases under POCSO Act	03.07.2021	MPSJA
35.	Special Programme for Advocates on e-Court Project (online)	Advocates	03.07.2021	MPSJA
36.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	Newly appointed/ promoted District Judges (Entry Level)	12.07.2021 to 14.07.2021	Bhopal
37.	Regional Workshop for Advocates	Advocates from Districts Sagar, Damoh, Chhatarpur, Panna & Tikamgarh	12.07.2021 to 15.07.2021	Sagar
38.	Workshop on – Key issues relating to Land Acquisition Laws (online)	Judges dealing with cases under Land Acquisition Laws	17.07.2021	MPSJA
39.	Workshop on – Key issues relating to Juvenile Justice (online)	Principal Magistrates of Juvenile Justice Boards of the State	24.07.2021	MPSJA
40.	Refresher Course for Civil Judges (on completion of 5 years service)	Civil Judges Class I	26.07.2021 to 30.07.2021	MPSJA
41.	Interactive Session on – Identified Legal Issues (online)	Judges of all cadre	31.07.2021	MPSJA
AUGUST				
42.	Refresher Course for Civil Judges (on completion of 5 years service)	Civil Judges Class I	02.08.2021 to 06.08.2021	MPSJA
43.	Interactive Session on – Key issues relating to offence & trial under the Electricity Act, 2003 (online)	Special Judges dealing with cases under Electricity Act	07.08.2021	MPSJA
44.	Refresher Course for Civil Judges (on completion of 5 years service)	Civil Judges Class I	09.08.2021 to 13.08.2021	MPSJA
45.	Regional Workshop for Advocates	Advocates from Districts Ujjain, Dewas, Shajapur, Ratlam & Mandsaur	09.08.2021 to 12.08.2021	Ujjain
46.	Workshop on – Key issues relating to Anti-Corruption Laws (online)	Judges dealing with cases under Anti-Corruption Laws	21.08.2021	MPSJA

S. No.	Name of the Programme	Target Group	Date & Duration	Venue
47.	Awareness Programme on – Identified Legal Issues	Judges of all cadre/ Advocates/ Ministerial Staff/ other stakeholders of the Justice Dispensation System	21.08.2021	MPSJA/ Regional Training Centre, Gwalior
48.	Interactive Session on – Key issues relating to offence & trial under the Electricity Act, 2003 (online)	Special Judges dealing with cases under Electricity Act	28.08.2021	MPSJA
SEPTEMBER				
49.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	Newly appointed/ promoted District Judges (Entry Level)	01.09.2021 to 03.09.2021	Bhopal
50.	Workshop on – Key issues relating to Family Laws (online)	Principal/Additional Principal Judges of Family Courts & Judges dealing with matrimonial cases	04.09.2021	MPSJA
51.	Refresher Course for Civil Judges (Entry Level)	Civil Judges (Entry Level) of 2019 batch (Group I)	13.09.2021 to 17.09.2021	MPSJA
52.	Interactive Session on – Identified Legal Issues (online)	Judges of all cadre	18.09.2021	MPSJA
53.	Refresher Course for Civil Judges (Entry Level)	Civil Judges (Entry Level) of 2019 batch (Group II)	20.09.2021 to 24.09.2021	MPSJA
54.	Workshop on – Cyber Laws & Electronic Evidence (online)	Judges of all cadre	25.09.2021	MPSJA
55.	Interactive Session on – Key issues relating to Criminal Appeals & Revisions (online)	District Judges (Entry Level)	25.09.2021	MPSJA
OCTOBER				
56.	Specialized Educational Programme at State Forensic Science Laboratory, Sagar	Newly appointed/ promoted District Judges (Entry Level)	08.10.2021 to 10.10.2021	Sagar
57.	Symposium on – Forest & Wild Life Laws	Judicial Magistrates dealing with cases under Forest & Wild Life Laws	23.10.2021	MPSJA
58.	Interactive Session on – Key issues relating to Civil Appeals (online)	District Judges (Entry Level)	30.10.2021	MPSJA
NOVEMBER				
59.	Induction Training Course for Civil Judges (Entry Level) (First Phase)	Civil Judges (Entry Level) of proposed recruitment 2021	08.11.2021 to 04.12.2021	MPSJA
60.	Specialized Educational Programme at State Forensic Science Laboratory, Sagar	Newly appointed/ promoted District Judges (Entry Level)	12.11.2021 to 14.11.2021	Sagar
61.	Interactive Session on – Key issues relating to Criminal Appeals & Revisions (online)	District Judges (Entry Level)	20.11.2021	MPSJA
62.	Specialized Educational Programme at State Medico Legal Institute, Bhopal	Newly appointed/ promoted District Judges (Entry Level)	25.11.2021 to 27.11.2021	Bhopal
63.	Workshop on – Key issues relating to Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 (online)	Special Judges dealing with cases under the SC & ST (PA) Act	27.11.2021	MPSJA
DECEMBER				
64.	Interactive Session on – Key issues relating to Civil Appeals (online)	District Judges (Entry Level)	04.12.2021	MPSJA
65.	Workshop on – Key issues relating to Narcotic Drugs & Psychotropic Substances Act, 1985 (online)	Special Judges dealing with cases under NDPS Act	11.12.2021	MPSJA
66.	Awareness Programme on – Identified Legal Issues	Judges of all cadre/ Advocates/ Ministerial Staff/ other stakeholders of the Justice Dispensation System	18.12.2021	MPSJA/ Regional Training Centre, Gwalior
<ul style="list-style-type: none"> Three days Specialized Programmes for the Ministerial Staff of District Courts shall also be organized in every District of the State on the dates proposed by the respective District & Sessions Judge. All Programmes, except those conducted online and other modes of telecommunication, shall be conducted offline at the venue subject to restoration of normalcy from COVID-19 pandemic. 				
<p style="text-align: right;">DIRECTOR Madhya Pradesh State Judicial Academy</p>				